## CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

O.A. No. 2095 of 1997

New Delhi, dated the 18th December, 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

- 1. Shri Faiz Mohammad, S/o Shri Immamudeen Khan, Rice Section, Div. of Genetics, IARI, III, New Delhi.
- 2. Shri Ashutosh Pandey, S/o Shri Uday Shankar Pandey, Brassica Section, Genetics Div., IARI. New Delhi.
- 3. Shri Bhpendra Kumar, S/o Shri H.S. Chaturvedi, R/o R2-56A, Gali No.5/3, Sagarpur Main, New Delhi-46.
- 4. Shri Birendra Kumar Vatsa, S/o Shri M.S. Vatsa. C/o Dr. M.S. Sachdev, Nuclear Research Lab. IARI, New Delhi.
- 5. Shri Anita Baranwal
- 6. Shri A.A. Jafri
- 7. Shri Gopal Bhardwaj
- 8. Shri Arun Kumar
- 9. Shri C.P. Singh
- 10. Smt. Sangeeta Gupta 11. Shri M.K. Dwivedi 12. Dr.Gyanedra Singh 13. Shri Ashok Singh

- 14. Shri Pragat Singh
- 15. Shri S.K. Chaurasia
- 16. Shri Rajendra Singh
- 17. Dr. M.N. Tripathi
- 18. Shri Arun Kumar Singh
- 19. Dr. Shoraj Singh
- 20. Shri Ramshray Singh

- 21. Shri A.B. Chaudhary 22. Shri Sandeep Dhama 23. Shri Ashok Kumar Yadav 24. Shri Awani Kumar Singh
- 25. Shri Anupam Raj
- 26. Shri Dhananjay Kumar Singh
- 27. Shri Manoj Sharma
- 28. Dr. Krishna Kumar (All C/o IARI, , Pusa, New Delhi)

.... Applicants

(By Advocate: Shri V.S.R. Krishna)

**VERSUS** 

 Indian Council of Agricultural Research through the Director (Personnel), ICAR, Krishi Bhawan, New Delhi.



2. Director,
IARI,
Pusa,
New Delhi.

... Respondents

## ORDER (Oral)

## BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Both counsel state that this O.A. may be disposed of with a direction that the Respondents will extend the present applicants, whatever benefits flow from the Delhi High Court's decision to be delivered in CW-3417/97 in IARI Vs. D.S.Rana & Ors. We direct accordingly. No costs.

(Mrs. LAKSHMI SWAMINATHAN)

VAMINATHAN) (S.R. ADIGE/)
Member (J) Vice Chairman (A)

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